

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2796

ANSWERED ON:14.03.2011

CHILD LABOUR

Roy Shri Nripendra Nath

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights has asked the State Governments to take immediate steps to check child labour and rehabilitation of rescued children in the country;
- (b) if so, whether the Commission has also asked the State Governments to evolve a code of conduct for the employees of public institutions, Government undertakings, Government funded institutions and Government offices for not engaging children as domestic workers or encourage child labour in any form at their work places;
- (c) if so the other main points of instruction mentioned in the report; and
- (d) the States that have followed these instructions and the extent to which it has been fully implemented by them?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): As per the information received from the National Commission for Protection of Child Rights, the Commission has asked the State Governments to take immediate steps to check child labour and rehabilitation of rescued children in the country.
- (b): No, Madam.
- (c) & (d): Do not arise.